

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

**JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS
- ISSUED.**

ROC.NO.3203/2025-B.SPL.

NOTIFICATION NO. 505-B.SPL.

DATED: 20.08.2025

- READ:**
1. G.O.Ms.No.54, Law (L.A & J - Home Court.A2) Department, dated 11.07.2025, Government of Telangana.
 2. G.O.Ms.No.62, Law (L.A & J - Home Court.A2) Department, dated 12.08.2025, Government of Telangana.

The High Court is pleased to order the following Postings of Junior Civil Judges:-

I

The candidates mentioned in Column Number 2, who were appointed as Junior Civil Judges by direct recruitment and recruitment by transfer vide G.Os. 1st and 2nd read above, issued by the Government of Telangana are posted to the Courts mentioned in Column Number 3 and directed to take charge of their respective posts from the officers mentioned in Column Number 4 of the corresponding row.

SL. NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
1.	MS. CHINTALA DIVYA VANI 7-1-143/144, Maruthi Street Bandimet, Secunderabad. Pin: 500003	II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Adilabad. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.

2.	SRI KASARLA AVINASH H.No.7-2-470/A, 1 st Floor, Mankammathota, Karimnagar. Pin: 505001	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet.
3.	MS. KUCHIBHOTLA VEENA PRANATHI Ft.No.301, Shirdi Sai Arcade, Sainathpuram, A.S.Rao Nagar, Hyderabad. Pin: 500062	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District. (POST KEPT VACANT)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
4.	SRI KOTI SERAN TEJA Krithika Nirvana Apartment, flat No.201, Sri Nagar colony, 3 rd line, Khammam Pin: 507002	III Additional Junior Civil Judge-cum- III Additional Judicial Magistrate of First Class, Nalgonda. (POST KEPT VACANT)	Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act-cum-I Additional Junior Civil Judge, Nalgonda.
5.	MS. B.C.NIKHITA Flat No.101, SBS Enclave, 1 st floor, Plot No.25, beside Pataka Bazar, Hyderabad Pin: 501505	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Nirmal. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.
6.	MS. GANGISHETTY PRASEEDA 16-3-901, Manikanta Green Homes, fort road, Kareemabad, Warangal Pin: 506002	X Metropolitan Magistrate-cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad. (POST KEPT VACANT)	II Metropolitan Magistrate-cum- Special Judicial Magistrate of First Class for Railways, Secunderabad.
7.	MS. ARRA SUDHA RANI Flat No.2105, 2 nd block, 1 st floor, Janapriya Avenue, Satyanagar, Kothapet Pin:500060	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District. (POST KEPT VACANT)	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Nandimadaram, Dharmaram Mandal, Peddapally District.

8.	MS. S.VAISHNAVI LIG-629, Bharthi Nagar, BHEL, RC Puram, Hyderabad. Pin: 502032	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, (Juvenile Court), Vikarabad. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
9.	SRI PUTLURI GIRIDHAR Street 1A, Alluri Residential Complex, near Sai Baba Temple, Medchal Malkajgiri Pin:500072	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Narsampet, Warangal District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Narsampet, Warangal District.
10.	SMT. AMBATI PRANAYA Flat No. 307, Ramnagar Tower Apartment, Karimnagar, Hanumakonda Pin: 506001	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Tandur, Vikarabad District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Tandur, Vikarabad District.
11.	MS. BODDU SRIVALLI SAILAJA 15-166/4, Flat No.101, Rajoo Apartments, New Mirjalaguda, Malkajgiri Pin: 500047	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Parkal, Hanumakonda District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Parkal, Hanumakonda District.
12.	MS. EKKALDAV PRAMEEDA Plot No.65, Lakshmi Nagar Colony, Old Alwal Pin: 500010	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Husnabad, Siddipet District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Husnabad, Siddipet District.
13.	MS. KATURI BINDU 3-84/41, Harijanawada, Danthelabora, Palwancha, Bhadradi Kothagudem Pin: 507115	VII Assistant Judge, City Civil Court, Hyderabad. (POST KEPT VACANT)	VI Assistant Judge, City Civil Court, Hyderabad

14.	SRI BRUNGI KRISHNA TEJA H.No.6-114, Gandhi Nagar Colony, Kalwakurthy, Nagarkurnool Pin: 509324	Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act -cum-III Additional Junior Civil Judge, Mancherial. (POST KEPT VACANT)	SMT. G.KAVITHA, JUNIOR CIVIL JUDGE
15.	MS. A. DURGA BHAVANI Flat No. 404, Capri Towers, Srinagar Colony, Panjagutta Pin: 500073	Addl. Judicial Magistrate of First Class, Bhadrachalam, Badradri Kothagudem District. (POST KEPT VACANT)	Judicial Magistrate of First Class, Bhadrachalam.
16.	MS. DAKANNAGARI MADHULIKA TEJA Flat No.T1, Sreekara Heavens, Dwrakapuram, Dilsukhnagar. Pin: 500060	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, (Mobile Court), Mulugu. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mulugu.
17.	MS. S.TEJASHWINI H.No.8-6-152/10A, Golden Hills, Padmavathi Colony, Mahabubnagar Pin: 509001	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- I Additional Junior Civil Judge, Adilabad. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.
18.	MS. SNEHA. P 3-5-58, Indra Nagar, Ramanthapur, Hyderabad Pin 500013	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District. (Vice Sri Kommavarapu Venkata Sai Harish Babu transferred)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.

19.	MS. MANCHALA MAMATHA H.No.2-1-27, Pedda Cherlapally, Kapra Mandal, Hyderabad Pin: 501301	II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Suryapet. (POST KEPT VACANT)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.
20.	MS. VADHANAPALLY RATNA KUMARI H.no.1-3-69/A/1, Kavadiguda, Hyderabad Pin: 500080	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.
21.	MS. SANKEPALLI JAHNAVI 9-8-21/1, Bheemeshwara temple street, Vemulawada Pin: 505302	II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally. (Vice MS. G.S.L.Priyanka transferred)	MS.G.S.L.Priyanka, JUNIOR CIVIL JUDGE
22.	MS. S. SWARNA MALLIKA H.No.7-8-24, Sri Sathya Sai Colony, Gadwal Pin: 509125	III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District at L.B. Nagar. (POST KEPT VACANT)	Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.
23.	MS. NOMULA ASHWINI 2-55/A, Raghunathpally, Jangaon Pin: 506244	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy. (POST KEPT VACANT)	Junior Civil Judge - cum-Judicial Magistrate of First Class, Atmakur, Wanaparthy District.

24.	MS. MALYALA SAHITHI H.No.9-44, Nangnoor village, Nangnoor Mandal, Siddipet Pin: 502280	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
25.	MS. BATHULA MANASA H.No.4-13, Thummanapally, Huzurabad Pin: 505468	VIII Assistant Judge, City Civil Court, Hyderabad. (POST KEPT VACANT)	IX Assistant Judge, City Civil Court, Hyderabad.
26.	MS. GODISELA AKHILA GOUD H.No.19-398/2, Ram nagar, Mancherial Pin: 504208	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts-cum-V Additional Junior Civil Judge, Khammam. (POST KEPT VACANT)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum-IV Additional Junior Civil Judge, Khammam.
27.	SMT. ARISHA NUSRAT 16-10-270/6/A/2, Race Course Road, Old Malakpet, Hyderabad Pin: 500036	X Assistant Judge, City Civil Court, Hyderabad. (POST KEPT VACANT)	IX Assistant Judge, City Civil Court, Hyderabad.
28.	MS. R. SHARNYA 1-5-1063/2/G4, Sri Narayana Heavens Apartment, Father Balaiah Nagar, Old Alwal Pin: 500010	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.
29.	SRI C. MANVEER 4-2-118/A, Old Bhoiguda, Secunderabad Pin: 500003	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Gajwel, Siddipet District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Gajwel, Siddipet District.

30.	SRI VANAM VINAY KUMAR 16-10-27/27, 39/SRT, Municipal Colony, Old Malakpet, Hyderabad Pin: 500036	III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), Kothagudem. (POST KEPT VACANT)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem.
31.	SMT. RAJ NIDHI Flat No. 103, Nirmal Solitaire, Rama Housing colony, Yapral, Secunderabad Pin: 500087	Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Warangal. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Warangal.
32.	SRI PATNAM NARESH 1-100/1, Hasnabad, Jagtial Pin: 505455	I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
33.	MS. DHARAVATH SUSHMA Plot No. 75, Papireddy Colony, Saheb Nagar, Vanasthalipuram Pin: 500070	V Metropolitan Magistrate-Cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad. (POST KEPT VACANT)	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)
34.	MS. KATTA KEERTHANA 2-124/4, Brindavan Colony, Road No.6, Arepalli, Karimnagar Pin: 505001	IV Assistant Judge, City Civil Court, Hyderabad (POST KEPT VACANT)	VI Assistant Judge, City Civil Court, Hyderabad
35.	MS. T.RATHNA KUMARI 5-21-532, PT No.5 & 12A, Flat No.401, Krushi Colony, Street No.4, Arundhathi Apartments,	III-Additional Junior Civil Judge -cum- XXIV Additional Metropolitan Magistrate,	II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate,

	Saibaba Nagar, Beside Emmanuel Ministries, Quthbullapur Mandal, Medchal-Malkajgiri District, Pin: 500055	Rajendranagar, Rangareddy District. (POST KEPT VACANT)	Rangareddy District at Rajendranagar.
36.	SMT. KARANJIA NICKYSHA 25-40-80/1, Plot 15, NMDC Colony, East Ananad Bagh Pin: 500047	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.
37.	MS. DARA SAI MEGHANA 1-4-73/1, Vasanth Vihar, F-20 Elite Mirza Manor, Secunderabad Pin: 500007	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum-II Additional Junior Civil Judge, Nalgonda. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda.
38.	MS. BANAVATH ANUSHA 8-2-539, Viqvar Manzil, Road No.7, Banjara Hills Pin: 500034	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-II Additional Junior Civil Judge, Hanumakonda. (POST KEPT VACANT)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Hanumakonda.
39.	MS. GUGULOTH GIRIJA H.No. C/15, KCR Nagar, Siil Campus Post, Palwancha Pin: 507154	V Assistant Judge, City Civil Court, Hyderabad. (POST KEPT VACANT)	II Assistant Judge, City Civil Court, Hyderabad.
40.	MS. M. APARNA Flat No. 402, Satyadurga Heaven Apartment, NTR Nagar, L.B.Nagar Pin: 500074	III Additional Junior Civil Judge-cum- XIV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally. (POST KEPT VACANT)	MS. G.S.L. PRIYANKA, JUNIOR CIVIL JUDGE

41.	SRI BANOTH KIRAN TEJA 1-133/2, Pulimadugu village, Thimmapur post, Mandamarri Mandal, Mancherial Pin: 504209	VI Additional Metropolitan Magistrate -cum- VI Additional Junior Civil Judge, Rangareddy District at L.B. Nagar. (POST KEPT VACANT)	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar.
42.	SRI BANOTHU VEERANNA H.No.4-136/1, Vill Vepachettu Thanda MDL, Khanapur District, Warangal	II Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar.
43.	MS. MOTTA KEERTHIRAJ 1-2-432, Gagan Mahal, Domalguda Pin: 500029	V Addl. Junior Civil Judge -cum- V Addl. Judicial Magistrate of First Class, Nizamabad. (POST KEPT VACANT)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.
44.	SRI KUMBA SANDEEP H.No.21-613-A/4, New Shivalayam Nagar, Suraram X roads, Hyderabad. Pin: 500055	Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District. (POST KEPT VACANT)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Utnoor, Adilabad District.
45.	SRI RAJU LADE H.No.2-10-142/2, Near Shivalayam, 100 feet road, Waddepally, Hanumakonda Pin: 506370	I Additional Junior Civil Judge -cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda. (POST KEPT VACANT)	II Additional Junior Civil Judge -cum-II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.
46.	MS. PASUPULETI BHAVYA SREE D.No.39/49-36-35, Kadapa, A.P. 516002	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armour,	SMT NELLI SARALA RANI, JUNIOR CIVIL JUDGE

		Nizamabad. (Vice Smt. Nelli Sarala rani Transferred)	
47.	MS. MAJJI LAVANYA RANI Cheepurapalli Street, Near state Bank of India, Bobbili, Vizianagaram, A.P. 535558.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.
48.	MS. BARRENKALA JAYASREE 7-5-229/9, First Floor, Hussain Reddy Colony, Allagadda, Kurnool District, A.P. 518543	XI Metropolitan Magistrate-Cum-Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad. (POST KEPT VACANT)	XII Metropolitan Magistrate-cum- Junior Civil Judge- cum-Judicial Magistrate of First Class, Hyderabad.
49.	MS. DASARI BLESSY Chirala, Prakasam, A.P. 523157	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Court, Zaheerabad, Sangareddy District. (POST KEPT VACANT)	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.
NOTE: The appointment of the candidates from Sl.Nos.46 to 49, is subject to the final outcome of the Writ Petition (Civil) No.489 of 2024 and S.L.P.(Civil) Nos.11655, 21056, 21909, 34320 of 2024 and S.L.P.(Civil) No.314 of 2025, pending before the Hon'ble Supreme Court of India.			

All the newly appointed **49** Junior Civil Judges, mentioned in Column No.2, are hereby directed to take charge of their respective posts on **28.08.2025** without fail.

The above **49** Junior Civil Judges are further directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of **Civil Surgeon/District Medical & Health Officer** and also **properties and relations statements**, in the **prescribed format (enclosed)** and also **shall execute an agreement in the form specified in the Schedule-H, in Rule 9.3 of Telangana State Judicial Service Rules,**

2023, to the concerned Principal District & Sessions Judge / Unit Head, while reporting to duty, who in turn has to submit the same to the High Court.

The above 49 Junior Civil Judges are further directed to get themselves relieved from their respective posts by handing over the charge to the officers from whom they have taken charge and proceed to Telangana State Judicial Academy, Secunderabad and **report before the Director, Telangana State Judicial Academy, Secunderabad on 01.09.2025 (Monday) at 8.30 a.m., for undergoing Basic Training Programme.** During the training period all the above Junior Civil Judges are under the control of Director, Telangana State Judicial Academy, Secunderabad for all purposes.

The officers who have taken charge from the newly appointed Junior Civil Judges will be full additional charge of the said posts during the training period of those officers or until further orders.

II

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in Column Number 2 are directed to handover charge of their post(s) **and also the post(s) for which they have been holding full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post(s) **and also the post(s) for which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL. NO.	NAME OF THE CANDIDATE	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. G.KAVITHA (GUJJULA), I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial. (POST KEPT VACANT)	After assumption of charge of her new post will be in full additional charge of the post of I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial, until further orders.	

2.	MS. PADMA SAI SREE I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurabad, Karimnagar District. (POST KEPT VACANT)	On return from training the officer shall take charge of her new post and also the post(s) of I Addl. Junior Civil Judge-cum-I Addl. JMFC, Huzurabad and II Addl. Junior Civil Judge -cum- II Addl. JMFC, Huzurabad, Karimnagar District from the Principal Junior Civil Judge -cum- JMFC, Karimnagar and will be in full additional charge of the post(s) of I Addl. Junior Civil Judge-cum- I Addl. JMFC, Huzurabad and II Addl. Junior Civil Judge -cum- II Addl. JMFC, Huzurabad, Karimnagar District, until further orders.
3.	SRI KOMMAVARAPU VENKATA SAI HARISH BABU, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Devarakonda, Nalgonda District. (POST KEPT VACANT)	On return from training the officer shall take charge of his new post and also the post of I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District from the Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda and will be in full additional charge of that post, until further orders.
4.	SMT NELLI SARALA RANI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armoor, Nizamabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor, Nizamabad District. (POST KEPT VACANT)	On relief, the officer shall assume charge of her new post.
5.	SMT. CH.NARMADA, I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District at L.B Nagar.	Principal Junior Civil Judge-cum-Metropolitan Magistrate, Rangareddy District at L.B. Nagar. (POST KEPT VACANT)	After assumption of charge of her new post, will be in full additional charge of the post of I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District at L.B Nagar, until further orders.

6.	MS. G.S.L.PRIYANKA, II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally. (on relief)	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally. (POST KEPT VACANT)	SMT. GIRIJA TIRANDASU, JUNIOR CIVIL JUDGE
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The officers mentioned in column No.4 will be full additional charge of the post(s) mentioned in column No.2, and also the post(s) for which the officers are holding full additional charge, till the substituted officer takes charge or until further orders. The officers who are holding full additional charge of the post(s) mentioned in column No.2 are also placed as full additional charge for the post(s) for which his/her predecessor is holding full additional charge and they are directed to hold the Court proceedings at least once in a week as per the convenience of the officer or on the request of the Bar Association, if those courts are located away from the stations they are working, under intimation to the High Court.

In case, the above officers from whom they have to take charge/ handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges / Unit Heads, shall make alternative arrangements under intimation to the High Court.

- NOTE:
1. All the Junior Civil Judges, who are under orders of transfers and postings shall get themselves relieved from their present post and take charge of their new post on or before 28.08.2025 without fail.
 2. All the officers are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 3. All the officers who are under the orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
 4. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for joining and relieving duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to the **Hon'ble Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)

3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for C.B.I. Cases, Hyderabad.

12. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
15. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

16. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

17. **THE EDITORS**

1. The Hindu, Hyderabad.

2. The Deccan Chronicle, Secunderabad.
 3. The New Indian Express, Hyderabad.
 4. The Eenadu, Hyderabad.
 5. The Vaartha, Hyderabad.
 6. The Andhra Jyothi, Hyderabad.
 7. The Siasat, Hyderabad.
 8. The Sakshi, Hyderabad.
 9. The Namasthe Telangana, Hyderabad
 10. The Janatha Daily, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, Hyderabad.
- + *Spare...*

CERTIFICATE OF PHYSICAL FITNESS	Medical Officer not below the rank of Civil Surgeon.
	District Medical and Health Officer.

Name and rank of the officer granting the certificate _____

I do hereby certify that I have examined (Full name) _____

_____ a Candidate for employment under the Government of Telangana, in the _____

_____ service, as _____

and cannot discover that he/she has any disease, constitutional, affliction, or bodily infirmity except that his/her weight is an **excess/below** the standard prescribed, or except.

I do/do not consider this a disqualification for the employment he/she seeks.

I do further certify that in my opinion his general physical condition is such as to enable him to perform efficiently the active duties of executive service.

I also certify that he/she has marks of small **pox/vaccination**.

Chest Measurement in Inches	On Full Inspiration	:	
	On Full Expiration	:	
	Difference (expansion)	:	
	Cms.	Cms.	

Height: Cms.

Weight Kgs.

His/her vision is normal.

Hypermetropic (_____) (Here enter the degree and defect, and the strength of correction glasses)

Myopic (_____) (Here enter the degree and defect, and the strength of correction glasses)

Astigmatic (simple or mixed) _____ (Here enter the degree and defect, and the strength of correction glasses)

Hearing is normal, defective (much or slight).

Urine ----- Does chemical examination show (i) albumen, (ii) sugar, state specific gravity. Personal marks (atleast two should be mentioned)

Station:

Dated:

Signature :

Rank :

Designation :

CANDIDATE'S STATEMENT AND DECLARATION

The candidate must make the statement required below prior to his/her medical examination and must sign the declaration appended thereto in the presence of the Medical Officer. His attention is specially directed to the warning contained in the note below:

1. State your Name in Full :
2. State Your age and place of birth. :
3. (a) Have you ever had smallpox, intermittent or any other fever, enlargement or suppuration of glands, spitting of blood, asthma or inflammation of lungs, heart disease, fainting attacks, rheumatism, appendicitis? :

OR

- (b) any other disease or accident requiring confinement to bed and medical or surgical treatment.
4. When were you last vaccinated? :
5. Have you or any of your near relations afflicted with consumption, scrofula, gout, asthma, fits, epilepsy or insanity? :
6. Have you suffered from any form of nervousness due to over-work or any other cause? :
7. Have you been examined and declared unfit for Government service by a Medical Officer/Medical Board, within the last three years (to be filled in only in the cases of candidates for subordinate services) :
8. Furnish the following particulars concerning your family:- :

Father's age, if living and state of health	Father's age at death and cause of death	Number of brothers living, their ages and state of health	Number of brothers dead, their ages and cause of death

Mother's age, if living and state of health	Mother's age at death and cause of death	Number of sisters living, their ages and state of health	Number of sisters dead, their ages and cause of death

Contd...2.

// 2 //

I declare all the above answers to be, to the best of my belief, true and correct.

I also solemnly affirm that I have not received a disability certificate pension on account of any disease or other condition.

Candidate's Signature:

Signed in my presence:

Signature of Medical Officer:

Note: The candidate will be held responsible for the accuracy of the above statement. By willfully suppressing any information, he will incur the risk of losing the appointment, and if appointed, of forfeiting all claims to superannuation allowance or gratuity.

PROFORMA

01. Name of the officer :
02. Designation :
03. Native District :
04. Mother Tongue :
05. Languages other than mother tongue
and English in which he is proficient :
06. District & Munsifi in which
regularly practiced before
employment :
07. Places served previously with full
dates :

08. Particulars of school and College
going children :

Class in which studying	Medium of instruction if any	Special features if any	Institution and place where at present studying

09. Particulars of property:

District	Munsifi	Property	
		Lands	House

10. Particulars of Relations:

Name and occupation	Place of Munsifi	Nature of Relationship

PLACE:
DATE:

SIGNATURE:
DESIGNATION:

ANNEXURE - I

Statement of immovable property possessed, acquired and disposed of by Sri
person on his behalf or by any member of his family during year ending:

of any other

SUB-RULE (7) OF RULE 9 OF A.P.C.S. (CONDUCT) RULES, 1964

Nature of Property	Situation of Property Survey/Municipal Number with extent	Held in whose name	Date & Mode of acquisition/disposal	Price paid obtained	Source of payment	Whether information given or sanction obtained (with reference No. and Date)	Annual income from property
1	2	3	4	5	6	7	8
01. House							
02. Flat							
03. Shop							
04. House Plot							
05. Agrl. Land (dry or wet)							
06. Any other immovable property							

NOTE:- Details of acquisition of property standing in the name of Hindu undivided family or partnership in which the officer holds a claim or share should be separately shown in the statement.

ANNEXURE - II

✓ Statement of movable property possessed, acquired and disposed of by Sri
or by any member of his family during year ending:

of any other person on his behalf

SUB-RULE (7) OF RULE 9 OF A.P.C.S. (CONDUCT) RULES, 1964

Nature of Property	Held in whose name	Date & Mode of acquisition/disposal	Name & address of person from whom acquired/ to whom disposed of	Whether transaction done within the limits of jurisdiction	Price paid obtained	Source of payment
1	2	3	4	5	6	7

MOVABLES (WHOSE VALUE EXCEEDS Rs.20,000/-)

VEHICLES:

MOTOR CAR

MOTOR CYCLE/SCOOTER

ANY OTHER VEHICLE

ELECTRICAL GOODS

AIR CONDITIONER

V.C.R. / TELEVISION

REFRIGERATOR

ANY OTHER GOODS:

JEWELLERY:

ORNAMENTS

VESSELS ETC.,

INVESTMENT & CASH:

BANK DEPOSITS / DEBENTURES

SHARES/BANK BALANCE ETC.

FURNITURE:

LIVESTOCKS:

ANY OTHER GOODS:

NOTE:-Details of acquisition of property standing in the name of Hindu undivided family or partnership in which the officer holds a claim or share should be separately shown in the statement.

SCHEDULE -D

[See Rule 8]

Form of Oath

"I having been appointed as District Judge / Civil Judge (Junior Division) / do swear in the name of God / solemnly affirm that I will bear true faith and allegiance to the Constitution of India as by Law established, that I will uphold the sovereignty and integrity of India, that I will duly and faithfully and to the best of ability, knowledge and judgment perform the duties of my office without fear and favour, affection or ill-will and that I will uphold the Constitution and the Laws".

Date :

Signature of the Officer

SCHEDULE- H

AGREEMENT

(See Rule – 9.3)

To

The Governor for the State of Telangana

Whereas I a trainee / probationer under the Telangana State Judicial Service (hereinafter referred to as "the trainee / probationer") being entitled, [Subject to compliance with the Telangana State Judicial Service Rules, 2023] to receive from the State Government, pay and allowance during the period in which I am under training.

Now we, 1. (the trainee / probationer), and
2.(hereinafter referred to as "the surety holder") jointly and severally, do hereby in pursuance of the said rules, promise and agree in the event of the failure of the trainee / probationer to complete training / probation to the satisfaction of the State Government to refund to the State Government on demand any moneys paid to him, including the pay and travelling expenses to join appointment.

The surety holder hereby agrees that his liability hereunder shall not be affected by the Appointing Authority extending the period of training / probation or giving the trainee / probationer an extension of time for payment of or compounding the amount payable hereunder.

Stamp duty payable on this bond shall be borne and paid by the Government.

Dated this day of 202

Signature of trainee / Probationer

Signed by the trainee / probationer in the presence of:

Name of witness

Address.....

Occupation.....

Signature of the Surety holder

Signed by the surety holder in the presence of.....

Name of witness

Address.....

Occupation.....

DECLARATION BY SURETY

I, whose signature is appended to the above agreement as surety, do hereby declare that I am

(a) in the permanent service of the Government of-----, or

(b) ordinarily resident in India and that I possess means which will enable me to repay to the State Government the sums of money referred to in the event of my being called upon to do so in accordance with the terms of the agreement.

Signature of the surety

Signed by the surety in the presence of

Name of witness

Address

Occupation